



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI
TIS HAZARI COURTS, DELHI

ORDER

On the recommendations made by the Selection Committee in its meeting held on 16.09.2025, the following Judicial Assistants are hereby appointed to the post of Assistant Accounts Officer (on regular basis) Group B (Gazetted) in PB-II, Pay Band of Rs. 9300-34800/- with GP 4800/- w.e.f. the date they assume charge, *subject to outcome of writ petitions pending before the Hon'ble Apex Court or Hon'ble Delhi High Court or any other judicial authority.*

Sr. No.	Name of the Official	Father's/Husband's Name
1.	Amit Saxena	Sh. Deepak Saxena
2.	Vinceta	Sh. Y.P. Tripathi

As per chapter (IV), Probation and Officiation, Rules 21 (2) of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, "All the appointments by promotion shall be on officiating basis for a period of two years."

[Signature]
16.10.2025

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQS), Delhi
Tis Hazari Courts, Delhi

No. 80595-80640 /Admn.I/S&P(AAO)/2025 Dated, Delhi the 16 OCT 2025

* Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act.) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. Sh. Rajesh Kumar Goel, Ld. District Judge (Commercial Court)-02, Central District/Chairperson, Selection Committee, Tis Hazari Courts, Delhi.
4. The Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.

5. Administrative Officer (Judl.), Recruitment Cell, Tis Hazari Courts, Delhi.
6. Concerned Pay & Accounts Office (*through concerned Accounts Branches*), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
7. The PS Office to the Undersigned.
8. Branch In-Charge, R&I Branch, THC, Delhi to upload this order on LAYERS.
9. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
10. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./Admn.II(HQs)/2025 dated 20/01/2025.
11. Officials concerned.


Administrative Officer (Judicial)
Administration Branch-I (HQs)
Tis Hazari Courts, Delhi.